

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 17/TT/2020

Subject : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of 5 assets in System Strengthening Scheme XIII in the Southern Region.

Petitioner : Powergrid Corporation of India Limited

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. & 17 Others

Parties present : Shri S.S. Raju, PGCIL
Shri A.K. Verma, PGCIL
Shri B. Dash, PGCIL
Shri Husain, Advocate for KPTCL

Petition No. 171/TT/2020

Subject : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of 400 kV D/C Baharampur-Bheramara Transmission Line, LILO of 400 kV S/C frakka-Jeerat Transmission Line at Baharampur and 1 no. 80 MVAR Bus Reactor and associated line bays and reactor by Baharampur under Inter-connection between India and Bangladesh Electrical Grids for India portion in Eastern Region.

Petitioner : Powergrid Corporation of India Limited

Respondents : Bangladesh Power Development Board

Parties present : Shri S.S. Raju, PGCIL
Shri A.K. Verma, PGCIL
Shri B. Dash, PGCIL



Petition No. 504/TT/2019

Subject : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of 2 nos. 400 kV line bays at Muzaffarpur Sub-station for termination of Muzaffarpur (PG)-Darbhanga (TBCB) 400 kV D/C (Triple Snowbird) line under Eastern Region Strengthening Scheme-VI in Eastern Region.

Petitioner : Powergrid Corporation of India Limited

Respondents : Bihar State Power (Holding) Company Limited & 5 others

Parties present : Shri S.S. Raju, PGCIL
Shri A.K. Verma, PGCIL
Shri B. Dash, PGCIL

Petition No. 484/TT/2019

Subject : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of Asset-I: Vallur TPS-Melakottaiyur 400 kV D/C Line andn Asset-II: Chittoor-Thiruvalem 400 kV D/C Quad Line and new 400 kV Thiruvalem Sub-station and associate bays and equipments at Thiruvalem and Chittoor under “ Supplementary Transmission System associated with Vallur TPS” in Southern Region.

Petitioner : Powergrid Corporation of India Limited

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. & 17 Others

Parties present : Shri S.S. Raju, PGCIL
Shri A.K. Verma, PGCIL
Shri B. Dash, PGCIL



Petition No. 481/TT/2019

Subject : Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period of 400 kV (Quad) D/C Line from NCC Generation Switchyard to Nellore Pooling Station and associated Bays under Transmission System for Connectivity for NCC Power Projects Ltd. in Southern Region.

Petitioner : Powergrid Corporation of India Limited

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. & 18 Others

Parties present : Shri S.S. Raju, PGCIL
Shri A.K. Verma, PGCIL
Shri B. Dash, PGCIL

Date of Hearing : 17.7.2020

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member

Record of Proceedings

Due to technical constraints at the Petitioner's end, the above captioned petitions could not be taken up for hearing through Video Conferencing. Accordingly, the Commission adjourned the above said matters.

2. The above mentioned Petitions shall be listed for hearing on 22.7.2020.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

